50 (c-st.) Hamale 2012

Declaration of Assets and Liabilities

		Year: 2024-25
	1 Uday Lal	son/daughter/wife of Late Krishnala
9500	agedyears, belonging to	11 - 11 - 11 - 1 Vad-
20102/20	service and persently working as	thice 14th exquest
201	5	ts (immovable, movable, bank balance, etc.) of
67)	myself, my spouse and dependant*:	
151/	A. Details of movable assets	

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant- Etc. Name
(i)	Cash		Smf Sudha	Shappen	Spiram	-
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	2000-45	1820-20 Bank Cloomin	8.8.1 A0000	3000-10 8.8.I	-
(iii)	Bonds, Debentures and Shares in companies		-	_		_
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	(dearld) 10255-20 T.I.C	_	_	_	-
(v)	Motor Vehicles (details of make, etc.)	Hongo Borofs	_	-	150c.c.	
(vi)	Jewellery (give details of weight and value)		27/20-16 CUOT9-10	gin -	-	
(vii)	Other assets, such as values of claims/interests		_	_	_	-

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	,	_	_		-
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	_	_	_	_	_
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value		_	_	_	_
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value			_		_
(v)	Others(Such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as
(a)	(i) Loan from Banks	8.13.7.	118,716-00
	(ii) Loan from financial institutions	-	
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	-	
	(b) dues to departments dealing with supply of water	-	
	(c)dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	-	
	(e) dues to departments dealing with government transport(including aircraft and helicopters)		
	(f)Other dues, if any		· · · · · · · · · · · · · · · · · · ·
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)] (ii)Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	HOOPL8864C	
	(iii)Sales Tax[Only in case of proprietary business]	-	
	(iv)Property Tax		-

GPF/CPE/PRAN No	. :-	PTS 1314-1160
Gender	:-	Male
Date of Birth	:-	12101973
Class/Group	:-	C
Cadre	; -	Bihar VIdhan Sabha, Sett.
Home District	:-	Bathrd Service.
120		The state of the s

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature Uday Lal
Place: Partua	Name of Employee: Walter Leaders
and the second s	Designation:
Date:20/02/25	Department: Rikar 15 dhan Sabka
Note: Please sign each page white paper with com	of the declaration. Asset declaration form must be in A size putertyped (single side) in prescribed formate.